

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2653
TO BE ANSWERED ON MARCH 17, 2022
CATEGORY OF POOR UNDER PMAY

NO. 2653. SHRI B.B.PATIL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has taken note of such poor category under Pradhan Mantri Awas Yojana (PMAY) which have not been covered under the 2011 Survey list;**
- (b) if so, whether the Government is formulating a separate plan for such homeless eligible beneficiaries;**
- (c) if so, the details thereof and the time by which the Government is bringing the proposal for homeless eligible beneficiaries; and**
- (d) if not, the manner in which the Government proposes to address the issue of homelessness including the details of such plan?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households including homeless.

PMAY-U is a demand driven scheme. Selection of beneficiaries is made by States/ UTs as per the eligibility criteria prescribed in PMAY-U guidelines and not as per any 2011 Survey list. States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries.Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs.

Based on the project proposals received from the States/UTs, more than 115 lakh houses have been sanctioned across the country.In order to achieve the vision of ‘Housing for All’, Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. Ministry has advised States/ UTs to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

Further, in order to complement the efforts of States/UTs for providing shelter for the urban homeless, MoHUA is also administering a scheme ‘Shelter for Urban Homeless (SUH)’ under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. The guidelines of SUH provide for third party survey by urban local bodies so as to assess accurately the need for shelters at suitable locations.As per information received from the States/ UTs, a total of 2,414 shelters for urban homeless have been sanctioned under DAY-NULM. Out of these, 1,678 shelters are operational.
